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Title: Regarding judicial inquiry into the death of a Jesuit priest and activist-laid.

**ADV. A. M. ARIFF (ALAPPUZHA):** The 84 year-old Jesuit priest and activist Fr. Stan Swamy who championed the rights and causes of the adivasis who was arrested by the NIA under the draconian UAPA and was sought to be linked with the Bhima Koregaon cases died in a private hospital on July 5. He was denied treatment for his various diseases, various human rights and other organisations made appeals to the Govt to shift him from Taloja jail due to the huge rise in Covid cases that went unheeded. His appeals for bail and being sent home were rejected, later from the Bombay High Court's intervention he was admitted to a private hospital. But it was too late to prevent his death in custody. According to NHRC custodial death needs to be inquired by a judicial magistrate, so I urge this Government to announce a judicial inquiry at the earliest.

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**15.31 hrs**